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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

.....Plaintiff

Through: Mr. Raghav Goyal & Ms.
Priyanka Jaiswal, Advs.
(through VC)
(M- 9205464387)

versus

MYFLIXER.TO AND ORS.

.....Defendant

Through: None.

CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)

ORDER

28.03.2025

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The rights of the defendant no. 1 to 162 to file the written statements had already been closed. (*Refer: Order dated 25.04.2024*).

The services of the defendant no. 163 to 183 is part of the order dated 12.08.2024. None of them have filed any written statements till date, despite the lapse of the stipulated periods. Accordingly their rights in respect thereof are also closed.

In view of the impleadment of the defendant no. 184 to 186 allowed on 19.12.2024, issue fresh summons to the defendant no. 184 to 186 through all permissible modes, subject to the filing of PF, returnable for **14.07.2025**.

SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)

MARCH 28, 2025/jr

Click here to check corrigendum, if any